

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 106/(MAH)/2017  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Ishrat Jahan Lukman Ahmed  
V/s.  
Neelkamal Realtors & Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
51	GRAYATRI NAYAK a/w Santosh Patil i/b R.P. Khoborgade <u>Common Order</u>	Adv for Petitioner	grayatri; Bolle
	<u>CP No.98/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.99/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.100/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.101/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.102/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.103/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.104/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.105/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.106/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.107/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.108/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.109/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.110/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.111/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.112/I&amp;BP/NCLT/MB/MAH/2017</u>		
	<u>CP No.113/I&amp;BP/NCLT/MB/MAH/2017</u>		

Since it is a transfer matter, at request of the Petitioner list this matter for hearing on 28.4.2017. If at all Form has not been filed in accordance with Insolvency & Bankruptcy Code, the Petitioner is hereby directed to comply with the Notification by the next date of appearing.

Cont... on pg.2

List this matter for hearing on 28.4.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)